

DIVISION BENCH

O-137

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

C.P. (IB)/444(KB)2020

Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.

2. Hon'ble Member(T), Shri Harish Chander Suri

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 18th JANUARY, 2021, 10:30 A.M

Name of the Company	DELTA SALES AND SERVICES Vs. BRIJLAXMI PAPERS PRODUCTS PVT. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Counsel / Authorised Representative appeared through video conference:

1. Ms. Sweta Gandhi Murgai, Advocate] For the Operational Creditor

ORDER

1. Ms. Sweta Gandhi Murgai, Ld. Counsel for the Operational Creditor is present. No representation on behalf of the Corporate Debtor.
2. Awaiting service of Court notice on the Corporate Debtor.
3. List this matter on 18/03/2021.

**(Harish Chander Suri)
Member (Technical)**

**(Rajasekhar V.K.)
Member (Judicial)**